

Backward District in Tamil Nadu Chosen for Industrial Development

902. SHRI SAMINATHAN : Will the Minister of INDUSTRIAL DEVELOPMENT (AUDYOGIK VIKAS MANTRI) be pleased to state :

(a) the number of backward Districts chosen for intensive industrial development in Tamil Nadu ; and

(b) the nature of financial and other incentives proposed to be given for such development ?

THE DEPUTY MINISTER IN THE MINISTRY OF DEVELOPMENT (AUDYOGIK VIKAS MANTRALAYA MEN UP-MANTRI) (SHRI SIDDHESHWAR PRASAD) : (a) and (b). Eight districts *viz.*, South Arcot, Thiruchirappalli, Madurai, Ramanathapuram, Kanyakumari, North Arcot, Tanjavur and Dharmapuri have been selected in the state of Tamil Nadu which would be eligible for assistance from the financial institutions on the following concessional terms for starting industries there :—

- (i) lower interest rate of 7 per cent ;
- (ii) extension of the period for the repayment of the first instalment of the principal amount of the principal amount of the loan from the present 3 years to 5 years ;
- (iii) longer period of 15-20 years for the repayment of the loan as against 10-12 years normally stipulated ;
- (iv) reduction of the normal service charges by 50% ;
- (v) reduction of the margin of security by the IFCI and the PCICI to 30/35 per cent.

Besides a 'unit' area of 13 talukas from the districts of Ramanathapuram (6 talukas), Madurai (1 taluka) and Thiruchirappalli (3 talukas) has been selected in the State of Tamil Nadu for the purpose of giving an out-right Central Grant or subsidy of 10% on the fixed capital investment of the undertakings to be started there.

Funds for Indravati Multipurpose Dam Project and Anandpur Barrage Project

903. SHRI SURENDRA MOHANTY : Will the Minister of IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRI) be pleased to state :

(a) whether the Planning Commission has refused to accord its approval to the provision of funds in Orissa's Annual Plan 1971-72 for taking up construction of the Indravati Multi-purpose Dam Project ; and

(b) if so, the reasons therefor ?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRALAYA MEN UP-MANTRI) (SHRI B. N. KUREEL) : (a) and (b). The Upper Indravati Project proposed by the Government of Orissa envisages the utilisation of Godavari basin waters, the disputes regarding which are under adjudication by the Godavari Water Disputes Tribunal. The Government of India do not consider it appropriate to give clearance to any new projects in the Godavari basin while the water disputes in respect of the river are under consideration of the Tribunal.

The Anandpur Barrage has been found to be acceptable on technical considerations. However, this is a large project estimated to cost Rs. 21.5 crores. There is a provision of only Rs. 70 lakhs in Orissa's Fourth Plan for new schemes and it is considered advisable to utilise this small provision for medium schemes in backward areas in preference to any new major schemes.

Findings of National Geophysical Research Institute, Hyderabad, on Koyana Earthquake

905. SHRIMATI BIBHA GHOSH : Will the Minister of IRRIGATION AND POWER (SINCHAI AUR VIDYUT MANTRI) be pleased to state :

(a) whether attention of Government has been drawn to the findings of the National Geophysical Research Institute, Hyderabad, stating that Koyana Earthquake was not natural ; if so, the details thereof ;

(b) whether the findings of the National Geophysical Research Institute contradict the Koyana Earthquake Committee Report ; if so, the points of contradiction ; and